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Title: Need to take over certain ancient temples in Dhenkanal Parliamentary Constituency, Orissa by the Archaeological Survey of India.

SHRI K.P. SINGH DEO (DHENKANAL): I draw the urgent attention of the Government of India for the Central Protection of five ancient temples of 12th and 13th century vintage, viz:-

- i. Kapileswar Mahadev Temple, Hatuari in Kamakshya Nagar Sub-Division.
- ii. Chandrashekher Jew, Kapilash in Sadar Sub-Division.
- iii. Annakoteswara, Latadeipur, Sadar Sub-Division.
- iv. Astha Sambhu Temple, Kualo, Kamakshya Nagar Sub-Division, and
- v. Rock Cut Anantasayan Vishnu on River Brahmanibed, Kamakshya Nagar Sub-Division.

All these temples are located in my home district and constituency of Dhenkanal. Due to paucity of funds, the State Government of Orissa is not in a position to pay proper attention and care on the maintenance and upkeep of these temples. The State Government has agreed to transfer the land in the temple complex and a 'No Objection Certificate' to that effect has already been issued by the State six years ago. So, there is no difficulty on the part of Archaeological Survey of India to take over these temples.

In view of this, I demand that the temples mentioned above may be taken over by the Central Government immediately and take earliest steps on the protection, conservation and development of these temples without any further delay.